

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.736

TO BE ANSWERED ON THE 1st MARCH, 2016/PHALGUNA 11,1937 (SAKA)

NATIONAL SECURITY ACT, 1980

736. SHRI P.R. SUNDARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that Uttar Pradesh and Madhya Pradesh together accounted for 74 per cent of detentions made under the National Security Act, 1980 during the year 2015 till November; and

(b) if so, the details thereof indicating the number of such persons detained there under?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes Madam. As per the available information Uttar Pradesh and Madhya Pradesh together accounted for 74% of detentions made under the National Security Act, 1980 during the year 2015 till November. The information is based on the number of detention reports under National Security Act, 1980 received from the State Governments in the Ministry.

(b): The details thereof indicating the number of such persons detained thereunder during 2015 till November are given as under:-

Sl.No.	State	Total No. of detentions till Nov., 2015
1.	Uttar Pradesh	229
2.	Madhya Pradesh	221
